

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2426  
ANSWERED ON:06.03.2003  
OIL EXPLORATION IN ORISSA  
BHARTRUHARI MAHTAB

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the places where oil exploratory drilling is in progress in Orissa and the names of the companies engaged for the purpose;
- (b) the total amount spent by these companies on survey and exploratory drilling work during the last three years;
- (c) whether the Government have analysed the inflow of information from the exploratory work during the said period;
- (d) if so, the details thereof; and
- (e) the action proposed to be taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (e): Production Sharing Contract (PSC) has been signed in July, 2001 in respect of one onland exploration block, MN-ONN-2000/1, awarded in the State of Orissa to the consortium consisting of Oil India Ltd. (OIL), Oil & Natural Gas Corporation Ltd. (ONGC), Indian Oil Corporation Ltd. (IOC) and GAIL India Ltd. (GAIL) under second round of New Exploration Licensing Policy (NELP-II), the Operator of the block, is carrying out exploration as per the provisions of the PSC. Subsequent to the data acquisition; the processing and interpretation of the seismic data as also the geological and geo-physical studies are taken up to identify drillable prospects. The expenditure incurred so far in the block, as on 31st December, 2002, is around Rs. 69.50 lakhs.